

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

Reply filed

on 24-10-94

&

25-10-94

Vakalatnama

filed & st.

Praveen Balwade

&

25-10-94

Rejoinder

filed on 10-11-94

&

10-11-94

9/11/94

Sh. Virendra Lodha counsel for
the applicant

Sh. K. N. Shrinani proxy counsel

for Sh. Parveen Balwade counsel
for the respondents

On request of both
parties may be listed
for direction on 17/11/94.

Nk. by
(N. K. Verma)
M(A)

(D. L. Mehta)

V. C. T.

~~9/11/94~~

17/11/94

Sh. Virendra Lodha counsel for the
applicant

Sh. Parveen Balwade counsel for the
respondents

Heard. MA 572/94 (TA 1537/86)
filed by the respondents has been
disposed of today. ~~the~~ The CP does not
survive and is thus disposed off
accordingly. The Contempt notices
already issued stand discharged.

(O. P. Sharma)
M(A)

(D. L. Mehta)

Vice-Chairman

Only sent to
in app &

on 29/10/94
del 29/11/94.